

reduce the levy of lease tax from 2-1/2 per cent to 1 per cent on D.D.A. plots; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Does not arise.

ADULTERATION OF DRUGS

5156. **SHRI K. P. SINGH DEO:** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that there has been a large scale trade in adulterated drugs in the Capital and the bordering States; and

(b) if so, the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) It is not a fact that there has been a large scale trade in adulterated drugs in the Capital and the bordering States.

(b) A statement containing the steps taken to combat adulteration in drugs is laid on the Table of the House. [Placed in Library. See No. LT-595/68].

ALLOTMENT OF SHOPS IN N.D.M.C. AREAS

5157. **SHRI SHAMBHU NATH:** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of applications pending before the N.D.M.C. for change of trades from general provisions stores to flour mills in old Municipal Shops of Gole Market, New Delhi;

(b) whether these requests have been objected to by the other shop-holders in the immediate neighbourhood by the residents of the locality, Members of Metropolitan Council, Officers of N.D.M.C. and Land Development Officer; and

(c) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) One.

(b) Yes. Some representations have been received against the proposed request.

(c) The matter is under consideration of the N.D.M.C.

CHANGE OF TRADE IN N.D.M.C. SHOPS

5158. **SHRI SHAMBHU NATH:** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the details of offers received by the N.D.M.C. for flour and oil mills in the shops in Gole Market, New Delhi.

(b) whether it has been a policy of the Committee to allow only one trade in one municipal shop;

(c) whether the trades of flour and oil mills in one shop premises is to be treated as one or two trades; and

(d) whether it would be termed as a Non-Conforming areas under the Master Plan for Delhi, since these shops are to be dismantled for construction of road under D.I.Z. (5) plan for the area?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No quotations were invited but one Shri G. S. Ajmera has, of his own accord, offered to pay the monthly licence fee in respect of shop No. 41 Gole Market as under:—

Oil Mill—Rs. 600/- P.M.